

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

**ORDER**

No: 1299

Dated: 3/3/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016- 17.

Rs. In lacs.

S.No.	Name of the Court.	Sal	POL	O.E	Uniform.	2071-P&ORB (NPS)	Office equipments and appliances	Elect	T.E	RRT	Tele
1.	Pr.D&S Judge, Rajouri	----	0.10	0.40	----	0.10	----	1.38	---	0.504	----
2.	Pr.D&S Judge, Ganderbal.	----	----	----	0.25	----	----	----	----	----	----
3.	Pr.D&S Judge, Poonch	1.00	----	----	----	----	----	----	----	----	----
4.	Add.D&S Judge, Jammu	----	----	----	----	----	----	----	0.40	---	----
5.	Addl.D&S Judge, Baramulla	----	----	----	0.10	----	----	----	----	----	----
6.	Addl. Distt. Judge, (Matrimonial Cases) Jammu	3.00	----	----	----	----	----	----	----	----	----
7.	C.J.M. Sopore.	----	0.20	----	----	----	----	----	----	----	----
	C.J.M. Anantnag.	----	0.25	0.11	----	----	----	1.24	0.40	----	----
8.	C.J.M. Poonch.	----	----	----	0.20	----	----	----	----	----	----
9.	C.J.M. Reasi.	----	0.02	----	----	----	----	0.22	----	----	0.03
10.	Municipal Mag. Srinagar	----	----	----	----	----	0.10 for UPS	----	----	----	----
11.	Spl.Mobile Magistrate, Poonch (Under 13th FC)	----	0.40	----	0.20	----	----	----	0.15	---	0.30
12.	Spl.Mobile Magistrate, Jammu (Under 13th FC)	----	----	0.20	----	----	----	----	----	----	----
13.	D.M.M.(T) Poonch.	----	----	----	0.10	----	----	----	----	----	----
14.	D.M.M(T)Rajouri	----	0.10	----	----	0.05	----	----	----	----	----
15.	D.M.M(T)Sopore	---	0.30	----	----	----	----	----	----	----	----
16.	Munsiff, Aishmuqam.	1.35	----	----	----	----	----	----	----	----	----

By Order.

*[Signature]*  
Deputy Registrar (Accts) 2/3/17

No: 32017-39/AC Dated: 3/3/2017

Copy to the

- 1-3 Pr. D&S Judge, Ganderbal/Rajouri/Poonch.
- 4-5 Addl. D&S Judge, Jammu/Baramulla.
- 6. Addl. Distt. Judge (Matrimonial Cases) Jammu.
- 7-9 C.J.M. Sopore/Poonch/Reasi./Anantnag
- 10 Municipal Magistrate, Srinagar.
- 11-12 Special Mobile Magistrate, Poonch./Jammu ( Under 13<sup>th</sup> FC)
- 13-14 Distt. Mob. Magistrate (T), Poonch/Rajouri/Sopore
- 15 Munsiff, Aishmuqam.
- 16 Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu
- 17 Try. Officer, Saddar Try.Srinagar.
- 18-22 Try Officer, Ganderbal/Rajouri/Poonch/Sopore/Reasi/Aishmuqam/Baramulla./Anantnag/Sopore
- ..... for information and n/a.
- 23 Order file.

9/10/17 for up-loading  
*[Signature]*

*[Signature]*  
Deputy Registrar (Accts) 2/3/17